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Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.185/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		Prashant Jalan & Ors -Versus- Maa Jaemangla Dairy Clusters Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	SURENDRA KUMAR Adv	Res-	Surendra Kumar Adv 27-7-17
2	ARVIND GUPTA Adv	Res	Arvind Gupta 27/07/17

ORDER

No one is present from the petitioners' side. Ld. Counsels for the respondents are present.

Both the parties are directed to remain present in Court for verification of settlement agreement.

List the matter on 11/08/2017.

Sd.
(Vijai Pratap Singh)
Member (J)

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